

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION No. 2495**

**TO BE ANSWERED ON MARCH 05, 2020**

**STATUS OF MUNICIPAL AMENITIES**

**NO. 2495. SHRI SANTOSH KUMAR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the number of such Municipal Corporations where sewage, road, drainage facilities have been provided and the number of such Municipal Corporations which are deprived of these amenities; and**
- (b) whether Purnia Municipal Corporation is deprived of these amenities and whether any proposal is pending in this regard and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

- (a). Sanitation, road and water supply are State subjects. The Central Government, through various program interventions, supplements the efforts of States and Union Territories in**

**improving these facilities. Atal Mission for Rejuvenation and Urban Transformation (AMRUT), was launched in June 2015 to improve basic infrastructure in 500 cities with focus on water supply, sewerage & septage management, storm water drainage, non-motorised urban transport and development of parks & green spaces.**

**(b). Purnia city in Bihar is covered under AMRUT Mission. Two projects in water supply sector costing ₹88 crore and ₹103 crore and one project on green spaces and parks costing ₹2.90 crore have been taken up by Government of Bihar under AMRUT scheme.**

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